

BUSINESS ADVISORY COMMITTEE

THIRTY-NINTH REPORT

(Third Lok Sabha)

The Business Advisory Committee held a sitting on Friday, the 3rd September, 1965.

2. The Committee recommend allocation of time to the following items of Government legislative and other business as shown against each :-

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|---|---------|
| (1) The Industrial Disputes (Amendment) Bill, 1965, as passed by Rajya Sabha.<br>( <u>Consideration and passing</u> )   | 3 hours |
| (2) The Press Council Bill, 1965, as passed by Rajya Sabha.<br>( <u>Consideration and passing</u> )   | 7 hours |
| (3) The High Court Judges (Conditions of Service) Amendment Bill, 1965.<br>( <u>Consideration and passing</u> )   | 1 hour  |
| (4) The Cardamom Bill, 1965.<br>( <u>Consideration and passing</u> )  | 2 hours |
| (5) The Indian Works of Defence (Amendment) Bill, 1965.<br>( <u>Consideration and passing</u> )   | 2 hours |
| (6) The Jawaharlal Nehru University Bill, 1964.<br>( <u>Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee.</u> ) | 3 hours |
| (7) The Foreign Marriage Bill, 1963.<br>( <u>Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee.</u> )            | 2 hours |
| (8) Discussion and voting on the Supplementary Demands for Grants (Railways) for 1965-66.   | 1 hour  |

NEW DELHI;  
September 3, 1965  
Bhadra 12, 1887 (Saka)

*Hukam Singh*  
(HUKAM SINGH)  
Chairman,  
Business Advisory Committee.